

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. C.P. 292/MB/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Mr. Keyur Bhat
V/s
Dura Magnets Pvt Ltd

Section: 241(1), Sec. 242(4) of the Companies Act, 2013

ORDER

Adv. Aakash Sinha appeared for the Petitioner. None appeared for the Respondent. Registry is directed to issue court notice to the Respondent intimating the next date of hearing returnable on 01.02.2024. List this matter on **01.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)